

1	2	3
24.	U.A.E. . . . .	41.13
25.	U.K. . . . .	458.99
26.	I.S.O. . . . .	9.78
27.	E.E.C. (SAC) . . . . .	89.85
28.	Abu Dhabi . . . . .	12.43
29.	Sweden . . . . .	14.11
	Sweden . . . . .	82.30
30.	Spain . . . . .	29.92
31.	U.S.A. (Non-Govt. A/C) . . . . .	6.52
32.	E.C.B. (External Commercial Borrowings)	21912.00
	Total . . . . .	80131.94

[Translation]

**Making Amendments in Steel Policy**

1536. SHRI RAM LAL RAHI:  
Will the Minister of STEEL AND  
MINES be pleased to state:

- (a) whether Government propose to increase the steel production by suitably amending the steel policy;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) It has been decided to allow creation of additional steel making capacity in the private sector with unit capacity upto one million tonnes based on electric arc furnace/energy optimising technologies including small blast furnaces. Entrepreneurs will have the option to decide the plant size keeping in view the product mix and technology to be adopted.

- (c) Does not arise.

[English]

**Promotion of Tourism**

1537. SHRI MAHENDRA SINGH MEWAR: Will the Minister of TOURISM be pleased to state:

(a) the steps being taken to coordinate the efforts of various agencies viz., airlines, railways, the hotel industry and other concerned with the infrastructure for the promotion of tourism with respect to both domestic and foreign tourists;

(b) the steps being taken to encourage entrepreneurs well as Governmental entities to extend better facilities; and

(c) the specific steps taken for co-ordination in the preservation of authentic archaeological and anthropological heritage and the promotion of tourism?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA